Consumption of fertilizer in Assam

*324. SHRIMATI BASANTI SARMA: Will the PRIME MINISTER be pleased to state:

(a) what has been the per hectare consumption of fertilizers in Assam during the last three years; and

(b) whether Government are likely to grant relief to the farmers for full utilisation of the fertilizers during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) The estimated consumption of fertilizers in terms of nutrients per hectare in Assam during the last three years in given below:-

1995-96	12.85 Kg.
1996-97	14.59 Kg.
1997-98	21.93 Kg.

Government is already bearing a heavy subsidy on urea, the only controlled fertiliser, as well as on major phosphatic and potassic fertilisers in order to make available these fertilise to farmers at affordable prices all over India including Assam. The price of urea is Rs. 3660 per tonne. The maximum retail prices for decontrolled fertilisers announced by the Union Government for Kharif 1998 are as under:—

	Rupees per tonne
Di-Ammonium Phosphate (DAP)	8300
Muriate of Potash (MOP)	3700
Complexes (various grades)	62Q0 to 8000

Besides the subsidy given on decontrolled Phosphatic and Potassic fertilisers under the scheme of concession an additional transport subsidy is also admissible is Assam.

सेबों का समर्थन मूल्य

*326 **श्री बरजिन्दर सिंह:**
श्री बलवन्त सिंह रामूवालिया:

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क)यह सच है कि देश में सेब उत्पादकों द्वारा सेब का समर्थन मूल्य 4.50 रूपए प्रति किलो निर्धारित करने की मांग की गई हैं;

(ख) यदि हां,तो क्या यह भी सच है कि यही सेब देश के आम उपभोक्ताओं को 10 रूपए से लेकर 20 रूपए प्रति किलो तक बेचा जा रहा हैं;

(ग) यदि नहीं,तो इस संबंध में ब्यौरा क्या हैं;और

(घ) क्या सरकार द्वारा उपभोक्ताओं के हितों की रक्षा करने के लिए सेब-उत्पादकों के विक्रय-मूल्य तथा उपभोक्ताओं के क्रम-मूल्य में अंतर को कम करने के लिए कोई ठोस कदम उठाए गए हैं,यदि हां,तो तत्संबंधी ब्यौरा क्या हैं?

कृषि मंत्रालय में राज्य मंत्री(श्री सोम पाल): (क)से (ग) जी,नहीं। सेब के लिए कोई मूल्य समर्थन स्कीम नहीं है। तथापि,केवल हिमाचल प्रदेश सरकार से एक प्रस्ताव प्राप्त हुआ है जिसमें मण्डी हस्तक्षेप स्कीम के अन्तर्गत "निकृष्ट" सेब के मूल्य 3.75 रूपए प्रति कि.ग्राम निर्धारित करने की मांग की गई है। यह योजना संबंधित राज्य सरकार के अनुरोध पर कार्यान्वित की जाती है,जो किसी प्रकार की हानि होने पर उसका 50 प्रतिशत वहन करने की इच्छुक हो।

मण्डी हस्तक्षेप स्कीम के अन्तर्गत खरीदे गए"निकृष्ट"श्रेणी के सेब का उपयोग प्रसंस्करण/विनिर्माणी इकाइयों में जूस,जैम,जैली आदि तैयार करने में किया जाता है और इसे उपयोग हेतु खुले बाजार में नहीं बेचा जाता। ऐसी इकाइयों से लिए जाने वाले मूल्य मण्डी हस्तक्षेप मूल्यों के लगभग समान ही होते हैं।

(घ)खेत और उपभोक्ता स्तर पर सेब के मूल्यों में अंतर के कारणों में व्यापारियों के मार्जिन के अलावा,पैकिंग,परिवहन,रख-रखाव,भण्डारण की लागत और फसल कटाई उपरान्त की हानियां शामिल हैं।

राष्ट्रीय बागवनी बोर्ड द्वारा बागवानी फसलों के फसल कटाई उपरान्त की अवसंरचना के प्रबनन पर एकीकृत परियोजना,और उदार ऋण में सहभागिता के माध्यम से बागवानी उत्पाद के विपणन का विकास नामक योजनाओं के माध्यम से अवसंरचनात्मक सुविधाओं के सृजन के

लिए महत्वपूर्ण प्रयास आरम्भ किए गए हैं । राष्ट्रीय सहकारी विकास निगम भी सहकारी क्षेत्र में प्रसंस्करण इकाइयां और शीतागार की सुविधाएं स्थापित करने के लिए फल तथा सब्जी विपणन सोयायटियों को सहायता प्रदान कर रहा हैं । इसके अलावा,राष्ट्रीय डेरी विकास बोर्ड अपने बिक्री केन्द्रों के माध्यम से उचित दरों पर सब्जियों तथा फल बेच रहा है,जिनमें सेब भी शामिल हैं । उत्पादकों तथा उपभोक्ताओं के हितों को ध्यान में रखते हुए,ग्रामीण विकास मंत्रालय विनियमित मण्डियों की स्थापना को बढ़ावा दे रहा हैं ।

CSS Officers Empanelled for Joint Secretary

*327. SHRIMATI MALTI SHARMA:
SHRI SURYABHAN PATIL VAHADANE:

Will the PRIME MINISTER be pleased to state:

(a) what is the number of CSS officers who have been empanelled for appoint ment to the post of Joint Secretary for three years or more as of now;

(b) whether the policy guidelines of Government arc that CSS officers who have been empanelled for three years or more may be considered for mandatory posting; and

(c) if so, whether any steps have been taken for mandatory posting of Officers referred to in para (a) above and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. JANAR-THANAN): (a) The number of officers of the Centra] Secretariat Service who have been for three years or more on the panel for appointment to the posts of Joint Secretary to Government is presently four.

(b) No, Sir.

(c) The existing instructions provide that CSS officers having 2 years to superannuate, provided they are included in the Joint Secretaries' suitability list, may be considered for mandatory posting at Joint Secretary level cither against a regular vacancy where the officer is working or by in-situ promotion by personal upgradation in the same Ministry. None of the 4 officers referred to in the reply t6 part (a) above is covered under this policy.

Response to Prime Minister's Letters on Nuclear Tests

*328. SHRI SANJAY NIRUPAM: Will the PRIME MINISTER be pleased to state:

(a) whether he had written letters to the leaders of several countries on India's stand on nuclear tests;

(b) if so, the response of the countries to whom letters had been addressed; and

(c) whether these countries have agreed to engage in constructive dialogue with a view to achieving the objective of time-bound golbal nuclear disarmament?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) Yes, Sir.

(b) The letters addressed by the Prime Minister to leaders of various countries were meant to explain the rationale behind our nuclear tests leading to a better appreciation of our security concerns.

(c) In recent weeks, a large number of NGOs, academics, public figures and experts in various countries have called for urgent and renewed attention to be paid to the objective of global nuclear disarmament. Eight-countries, namely Brazil, Egypt, Ireland, Mexico, New Zealand, Sweden, Slovenia, South Africa have launched an initiative titled "Towards a nuclear-weapon free world: Need for a new agenda". India is the only nuclear weapon state to have responded to this initiative. India has also given a call for negotiations to start on a Nuclear